

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 4530 of 2020

1. Jitendra Kumar Saw @ Jitendra Kumar  
2. Guddan Singh @ Sandeep Kumar Singh  
... Petitioners  
Versus  
The State of Jharkhand ... Opposite Party

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioners : Mr. A.K. Chaturvedy, Adv.  
For the State : Mr. S. P. Jha, Addl. P.P.

**02 / 24.07.2020** Heard the parties through Video Conferencing.

The petitioners have been made accused in connection with Lawalong P.S. case no. 12 of 2020 instituted under sections 341, 342, 323, 379, 354, 504, 506, 34 of the Indian Penal Code and section 8/12 of POCSO Act.

Learned counsel appearing for the petitioners submits that the allegations against the petitioners are all false and the petitioners are in jail custody since 26.02.2020. It is also submitted that the petitioners undertakes to pay Rs. 10,000/- jointly as ad interim victim compensation to the informant without prejudice to their defence and will abide by any condition imposed. Hence, the petitioners may be released on regular bail.

Learned Addl. P.P. opposes the prayer for regular bail of the petitioners.

Considering the facts of the case, the above named petitioners are directed to be released on bail on depositing Rs. 10,000 /- jointly by way of demand draft drawn in favour of informant as ad interim victim compensation and on furnishing bail bond of Rs. 25,000/- (Rupees Twenty Five Thousand) each with two sureties of the like amount each to the satisfaction of learned Additional Sessions Judge, 1, Chatra as POCSO case no. 19 of 2020 in connection with Lawalong P.S. case no. 12 of 2020 with the condition that they will not annoy or disturb the informant or her

family members in any manner during pendency of the case nor they will tamper with the evidence.

In case the demand draft is deposited by the petitioners, learned court below is directed to issue notice to the informant and on proper identification, handover the demand draft to her forthwith.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-